

(c) the present production as compared to those of the last two years; and

(d) the efforts being made to increase the production?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) : (a) to (c) No, Sir. The crude oil production from the oil fields of Gujarat have shown an upward trend as given below :—

Year	Oil Prodr. (MMT)
1992-93	5.807
1993-94	5.976
1994-95	6.279

(d) The measures undertaken to increase oil/gas production are : —

- (1) Extension of some enhanced oil recovery schemes from pilot scale to full scale field application.
- (2) Implementation of certain specialised technologies such as extending reach drilling, horizontal and drain hole drilling.
- (3) Obtaining services of international experts wherever considered necessary.
- (4) Implementation of new projects/schemes.
- (5) Drilling of development and infill wells and putting them on production in quickest possible period.
- (6) Maintenance of reservoir health by appropriate pressure maintenance methods, work-over jobs and optimisation of production.
- (7) Offering some medium-small sized fields to JVCs/private parties by Government.

Telephones in Delhi

8169. SHRI MOHAN RAWALE : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of new telephone connections installed in Delhi from January to May, 1995, month-wise, particularly, from Rohini telephone exchange;

(b) the categories under which these new telephone connections were provided;

(c) whether the capacity of Rohini telephone exchange is proposed to be increased; and

(d) if so, when ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM) : (a) The number of new telephone connections installed in Delhi from January, 95 to May, 95 are :

Month	No. of New connections installed in Delhi	No. of New connections installed in Rohini Telephone exchange
Jan. 1995	14774	222
Feb. 1995	23998	28
March 1995	47578	23
April 1995	3166	16
May 1995 (upto 21.5.95)	1495	14
Total	91006	303

(b) The following is the break-up for the connections installed in Rohini telephone exchange from Jan.'95 to May '95.

1. Non-OYT (G)	260
2. OYT (G)	7
3. OYT (S)	1
4. STD/PCOs	25
5. Service Telephone	5
6. Temporary Telephone	5

(c) Yes Sir.

(d) The planned exchange capacity addition in Rohini area during 1995-96 is 19,000 lines. This is subject to timely availability of equipment, other materials and financial resources.

Dealerships to Freedom Fighters

8170. SHRI R. ANBARASU : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether the Government have recently decided to provide a reservation of 2% for outstanding sports persons in the allotment of dealerships/distributorships of petroleum products through OSBs;

(b) if so, whether there is any proposal to made reservation for the freedom fighters also;

(c) if so, the details thereof; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) : (a) Yes, Sir.

(b) & (c) The existing guidelines already provide for a reservation of 3% for Freedom Fighters Category for

allotment of dealerships/distributorships through Oil Selection Boards.

(d) Does not arise.

PCOs Committees in H.P.

8171. PROF. PREM DHUMAL : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether Committees have been formed in every district of Himachal Pradesh for recommending the allotment of PCOs;

(b) if so, the details thereof;

(c) whether the local M.Ps have been consulted while forming these Committees;

(d) if not, the reasons therefor;

(e) whether the Committees have started functioning;

(f) if so, since when;

(g) the details of P.C.O.'s opened so far, district-wise; and

(h) the number out of them opened on the recommendations of the Committees, and the number of P.C.O's set up on direct sanction of the Minister ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM) : (a) to (h) Information is being collected and will be laid on the Table of the House.

Kidnapping Cases

8172. SHRI JAGAT VIR SINGH DRONA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Union Government have instructed the State Governments to open separate cell for handling kidnapping cases;

(b) if so, the details thereof; and

(c) the response of the State Governments thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P.M. SAYEED) : (a) No, Sir.

(b) and (c) Do not arise, in view of (a) above.

[Translation]

Electronic Exchanges in Maharashtra

8173. SHRI DATTA MEGHE : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of electronic exchanges in Maharashtra set up as on March 31, 1995, capacity-wise;

(b) whether all these exchanges have been provided with STD facility;

(c) if not, the reasons therefor;

(d) the districts where such exchanges have not been set up so far; and

(e) the time by which such exchanges with STD facility are likely to be set up in those districts ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM) : (a) The information is being collected and will be placed on the Table of the House.

(b) No Sir.

(c) DoT has programme to connect all electronic exchanges on STD network by 31.03.97 (8th Plan). Presently STD provision to all exchanges has not been possible due to shortage of reliable transmission Media and funds.

(d) and (e) Electronic Telephone Exchanges have been set up in all the District Headquarters in Maharashtra and STD facility has been provided to all.

[English]

Raisina Bomb Blast

8174. SHRI RAMASHRAY PRASAD SINGH : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether any compensation has been given by the Government to the victims and the kith and kins of the deceased by the Raisina Road Bomb (RDX) blast in New Delhi;

(b) if so, the details thereof; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P.M. SAYEED) : (a) to (c) Nine persons were killed and twenty nine were injured in the Raisina Road bomb blast in New Delhi on September 11, 1993.

Ex-gratia payment of Rs. 50,000/- each to the next of kin of four persons, one lakh rupees each to the next of kin of three Indo-Tibetan Border Police personnel and Rs. 79,760/- to the next of kin of one employee of C.P.W.D., killed in the bomb blast, has been made by Government of NCT of Delhi, Indo-Tibetan Border Police and C.P.W.D., respectively.

There is a dispute as to the legal heir of the ninth person killed in the bomb blast, an employee of the Educational Consultants India Ltd., a Government of India Enterprise. In the absence of proper succession certificate, it has not been possible to make any ex-gratia payment.